

HIGH COURT OF SIKKIM
GANGTOK

No. 345/HCS

Dated: 09/11/2016

OFFICE ORDER

In continuation of Office Order No. 340/HCS dated 08.11.2016, Mrs. Sonam Denka Wangdi, Chief Judicial Magistrate –cum- Civil Judge (Grade –III) (South) at Namchi shall hold additional charge of the Court and Office of Civil Judge –cum- Judicial Magistrate (South) at Namchi and also hold charge of the Principal Magistrate, Juvenile Justice Board (South) at Namchi in addition to her own duties, with immediate effect, until further orders.

By Order,

Sd/-
(N.G. Sherpa)
REGISTRAR GENERAL

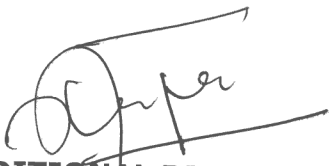
Memo No. : V (31)/Confdl./HCS/ 7741-65

Date: 9.11.16

Copy to:

1. Mrs. Sonam Denka Wangdi, Chief Judicial Magistrate –cum- Civil Judge (South) at Namchi.
2. The District & Sessions Judge (West) at Gyalshing.
3. The District & Sessions Judge (North) at Mangan.
4. The District & Sessions Judge (East) at Gangtok.
5. The District & Sessions Judge (South) at Namchi.
6. The Director, Sikkim Judicial Academy, Gangtok.
7. The Civil Judge –cum- Judicial Magistrate (South)I/C at Namchi
8. The Civil Judge –cum- Judicial Magistrate (North)I/Cssss at Mangan.
9. The Civil Judge –cum- Judicial Magistrate (East) at Gangtok.
10. The Civil Judge –cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim.
11. The Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary-cum- Home Secretary, Home Department, Government of Sikkim, Gangtok.
14. The Secretary, Finance Revenue & Expenditure Department, Government of Sikkim, Gangtok.
15. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
16. The Secretary, Department of Personnel, Administrative Reforms and Training, Government of Sikkim, Gangtok.

17. The Advocate General, Government of Sikkim, Gangtok.
18. The Chief Pay & Accounts Officer, Treasury Pay & Accounts Office, Government of Sikkim, Gangtok.
19. The Accounts Section, District & Sessions Court (South & West) at Namchi.
20. The General Secretary, Bar Association of Sikkim, Gangtok.
21. The General Secretary, High Court Bar Association, Gangtok.
22. The General Secretary, Namchi Bar Association, Namchi, South Sikkim.
23. The Gazette Section for publication in Government Gazette.
24. The Sr. System Officer, Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website).
25. The System Officer, District & Sessions Court (South) at Namchi, for publishing in the District Court website.
26. Personal file and
27. Guard file.


**ADDITIONAL REGISTRAR
-CUM- SR. READER**